

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH**

No. OA 350/837/2017

Date of order : 7.3.2018

Present: Hon'ble Ms. Manjula Das, Judicial Member  
Hon'ble Dr. Nandita Chatterjee, Administrative Member

**BHOLANATH GHOSH**

S/o Late Anil Kumar Ghosh,  
R/o AF 35, CPWD Quarter,  
Salt Lake, Section – 1,  
Calcutta – 700064  
Working to the post of  
Accountant (Group 'B') at  
Canteen Stores Department,  
Kolkata Depot, Red Road Camp,  
Fort William,  
Kolkata – 700021.

...APPLICANT.

VERSUS

1. Union of India, through  
The Secretary,  
Ministry of Defence,  
Govt. of India,  
South Block,  
New Delhi - 110001.
2. The General Manager,  
Govt. of India,  
Ministry of Defence,  
Canteen Stores Department,  
'ADELPHI'  
119 Maharshi Karve Road,  
Mumbai - 400020.
3. The Area Manager,  
Govt. of India,  
Ministry of Defence,  
Canteen Stores Department,  
Kolkata Depot,  
Red Road Camp,  
Fort William,  
Kolkata – 700021.

RESPONDENTS.

For the applicant : Mr.P.C.Das, counsel  
Ms.T.Maity, counsel

For the respondents: None

O R D E R (ORAL)

Per Ms. Manjula Das, Judicial Member

Mr.P.C.Das, 1d. Counsel assisted by Ms. T.Maity, 1d. counsel appeared on behalf of the applicant. None appeared on behalf of the respondents.

2. Mr.Das, 1d. Counsel for the applicant produced a letter dated 8.2.2018 written by the applicant addressed to the 1d. Counsel for the applicant himself with a request to withdraw his case. The letter is taken on record.
3. By accepting the submissions made by the 1d. Counsel for the applicant and taking into account the letter dated 8.2.2018 written by the applicant, the matter is dismissed as being withdrawn.
4. The OA therefore stands dismissed as withdrawn. No order as to costs.

(DR. NANDITA CHATTERJEE)  
ADMINISTRATIVE MEMBER

(MANJULA DAS)  
JUDICIAL MEMBER

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